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Title: Introduction and Passing of the Karnataka Appropriation Bill, 2008.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the consolidated Fund of the State of Karnataka for the services of a part of the financial year 2007-08.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the consolidated Fund of the State of Karnataka for the services of a part of the financial year 2007-08."

The motion was adopted.

MR. SPEAKER: The Minister may now move for the consideration of the Bill.

SHRI P. CHIDAMBARAM: I beg to move **:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2007-08, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2007-08, be taken into consideration."

The motion was adopted.

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** Moved with the recommendation of the President.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.
